

### Equity participation to the Coal India Limited

1431. SHRI P. K. KODIYAN: Will the Minister of ENERGY be pleased to state:

(a) whether there is a proposal under consideration to invite public deposits or equity participation to the State-owned Coal India Limited; and

(b) if so, facts and reasons therefor?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) No, Sir.

(b) Does not arise.

### Collaboration agreements with Multinational Corporations

1432. SHRI P. K. KODIYAN: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have allowed any Indian companies to have collaboration agreements with multi-national corporations in the last two years;

(b) if so, the number of such collaboration agreements;

(c) the names of the Indian and foreign multi-national corporations involved in these agreements; and

(d) the main features of the agreements?

THE MINISTER OF INDUSTRY (SHRI BRIJ LAL VERMA): (a) to (d). The number of collaboration agreements, allowed during 1975 and 1976 with foreign companies is given below:—

1975	:	271
1976	:	277

Detailed quarterly lists of those approved collaborations are available in the Parliamentary Library. These lists *inter alia* indicate the name of the Indian company, the name of the foreign collaborator and the item of manufacture. Out of 271 cases, ap-

proved during 1975 and 277 cases approved during 1976, foreign equity participation was allowed in 40 and 39 cases respectively. In the remaining cases only technical collaboration was approved.

### Arms supply to Pakistan

1433. SHRI P. K. KODIYAN: Will the Minister of DEFENCE be pleased to state:

(a) whether it has been discussed recently that there exists a secret U.S.-Pak understanding by which the former has assured massive arms supply to Pakistan; and

(b) if so, Government's reaction thereto?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) Government do not have authentic information about any such secret understanding between the USA and Pakistan.

(b) Does not arise.

### Complaints regarding pollution

1434. SHRI P. K. KODIYAN: Will the MINISTER OF ENERGY be pleased to state:

(a) whether Government's attention has been drawn to complaints regarding pollution caused by the Indraprastha and Rajghat Power Units;

(b) if so, facts thereof; and

(c) action taken to put an end to this menace?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) Yes, Sir.

(b) Pollution from Indraprastha Power Station is caused primarily due to poor performance of the dust collecting equipments provided in the plant. Pollution from Rajghat Power Station is negligible.